Roc.No.27878-A/2023/Comp.6



NOTIFICATION

The High Court, Madras, upon approval of the Hon'ble The Chief Justice hereby notifies that the Official Website of Madras High Court has been re-designed from static website (www.hcmadras.tn.nic.in) to Dynamic Website (www.hcmadras.tn.gov.in) with effect from 23.02.2024.

// By Order //

HIGH COURT, MADRAS DATED: 23.02.2024

Sd/- M.JOTHIRAMAN **REGISTRAR GENERAL**